

## NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and parties appearing in person that **Shri Umesh J. Patil**, Section Officer is hereby nominated and appointed as **Principal Vacation Court Sheristedar** for attending urgent Civil and Criminal work on the Appellate Side on all declared holidays for the period commencing from 03 January, 2019 to 31 March, 2019 or until further orders.

The residential address and contact number of **Shri Umesh J. Patil**, is as under :-

**Shri Umesh Patil**

R/o. :- 23/1189, M.H.B. Colony  
Sardar Nagar No.1, Sion Koliwada,  
Mumbai – 400 022.

**Mobile No. :- 9224691001**

**Smt. Surekha M. Joglekar**, Section Officer, is hereby nominated and appointed as alternative Vacation Court Sheristedar as and when **Shri Umesh J. Patil** is not available for attending the urgent Civil and Criminal work on Appellate Side on all declared holidays for the period commencing from 03 January, 2019 to 31 March, 2019 or until further orders.

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The residential address and contact number of  
**Smt. Surekha M. Joglekar**, is as under :-

**Smt. Surekha M. Joglekar,**  
R/o. :- B-18, Mukesh Nagar,  
Near Nakhwa School,  
Thane (E) – 400 603

**Mobile No. :- 9820496198**

High Court, Appellate Side

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BY ORDER

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Bombay, 27<sup>th</sup> December, 2018

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Sd/-  
( V. R. Kachare )  
Registrar (Judicial-II)